

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN.
Criminal Cause List dated 02/07/2020
C.R. No. 27.

Sr. No	Case No.	Parties	Stage	Next date
1	SC 492-18	The State of Bhandup Police Station Vs Subhash Shashikant Bhande And Others	Hearing	
2	SC 315-04	The State DCB Panigath, Vadodara Gujrat Vs Jayantibhai Goil and 3 ors	Hearing	
3	SC 304-89	StateByculla P.S. Vs Nisar Ahmed Rajjak Shaikh	Hearing	
4	SC 86-19	The State of R.C.F. Police Station Vs Meghraj Pandurang Tiwrekar and Ors.01	Hearing	
5	SC 121-15	The State of Byculla Police station Vs Faizal Ahmed Suhail Ahmed Khan and Ors.	Hearing	
6	SC 482-19	The State of Maharashtra - Sion Police Station Vs Kishor Ganpat Bobade and Ors. 02	Statement us 313of crpc	

Daily Board
In The Court Of H.H.J. SHRI. A.M. KHAN.
Criminal Cause List dated 30/07/2020
C.R. No. 27.

Sr. No	Case No.	Parties	Stage	Next date
1	SC 1878-19	The State of Mankhurd p.stn Vs Nitin Barikrao Kamble And Others	Hearing	
2	SC 1000-19	The V.B.Nagar p.stn Vs Vinod mallappa Pawar and Ors 01	Hearing	
3	SC 520-18	The State of Nehru Nagar p.stn Vs Ankush Pralhad Pandhre and Ors.2	Hearing	
4	SC 684-18	The State of Deonar p.stn Vs Chandrakant Gholap	Hearing	
5	SC 268-2019	The State of Bandta p.stn Vs Dhaval Prafulbhai Undkat	Hearing	
6	BA 1395-2020	The State of Chunabhatti Vs shriniwas Yallam Raju Lakka @ Sinnu	Hearing	